

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

**ORDER SHEET**

O.A / MA / RA / CP NO. 885 OF 2004

Applicant/s M. K. Srivastava Respdts. V. O. I. & Ors.

Advocate for Applicant/s C. S. Sharma Advocate for Respondent/s A. Tripathi

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>24</u>
	<p>O.A. No. 885/04 19.03.2010 <b>Hon'ble Mrs. Manjulika Gautam, AM</b> Learned counsel for the applicant states that he is withdrawing this O.A. as his claim and grievances are being considered by the Respondents. Accordingly this O.A. is dismissed as withdrawn.</p> <p>Sri R. Dixit holding brief of Sri A. Tripathi learned counsel for the Respondents is present.</p> <p><i>Manjulika Gautam</i> AM</p> <p>/Dev/</p>	

Contd. On Sheet No. \_\_\_\_\_